



**No.1/8/2016-Adm/APTEL/
Government of India
Appellate Tribunal for Electricity
(Ministry of Power)
Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi-110003.
Telephone No. 24368481, 24361518, Website: www.aptel.gov.in**

Dated the 18th Jan'2017

VACANCY CIRCULAR

It is proposed to fill up the under mentioned post in the Appellate Tribunal for Electricity on deputation/absorption & **Limited Period (for Consultant only)** basis as per detail given below:-

Sl. No.	Name of the Post	No. of Posts	Pay Band with GP	Eligibility Criteria
1.	Adm-cum-Accts Officer Group- 'A' Post	01	Pay Band-3 Rs.15600-39100- GP- Rs.6600/-	Deputation / absorption: Officers of the Central Government or State Government or Public Sector undertakings or Autonomous Bodies:- (a) (i) holding analogous post on regular basis; or (ii) with five year regular service in the post in pay band – 3 with grade pay of Rs. 5400/- or equivalent; or (iii) with six years regular service in pay band – 2 with grade pay of Rs. 4800/- or equivalent and (b) Possessing a Bachelor's degree from a recognized university or equivalent and having five years experience in Administrative, Accounts, Establishment matters and Protocol in office of the Central Government or State Government or Public Sector undertakings or Autonomous Bodies.
2.	Consultant (Admn & Co-Ordination) - one	01	Consultant (Admn & Co-Ordination) -	(i)Initially for one year from the D/O engagement:- <u>QUALIFICATION & EXPERIENCE:-</u> 1. Application from Retired employees of Central Government or State Government or Supreme Court or High Court or Distt. Court or Statutory Bodies or Autonomous Bodies will be considered. 2. Initial appointment shall be for a period of one year from the date of joining. 3. Maximum age limit is 63 years. 4. Candidates should possess Bachelor Degree or equivalent qualification from a recognized University. 5. Degree / Diploma in Electrical Engineering or a Law Degree is preferable. 6. Candidates should have atleast five years experience in Personnel, Administration or Protocol duties. <u>Remuneration:-</u> 1. In case of retired Government Employees, the remuneration will be fixed at (last basic pay drawn + DA at the time of joining) - (Pension + Dearness relief). 2. In case of former CPSU employees, the remuneration will be fixed at Rs. 23,050/- + DA at the rate prevailing for the Central Government employees at the time of joining. They will not be entitled to any other allowances / facilities / benefits.

Note: *Number of vacancies are subject to change at the discretion of Competent Authority without intimation and without assigning any reasons thereof, at any time during the course of selection.*

1. The detailed Vacancy Circular along with Annexure can be down loaded from the website of the Appellate Tribunal for Electricity i.e. www.aptel.gov.in.
2. The vacancy mentioned at Sr. No 2 for fixed period basis in this Tribunal OR may be extended up to 65 yrs of age as per performance .
3. The application in prescribed Proforma (available on office website) duly completed in all respects may be sent to **Director (Adm)**, of the Appellate Tribunal for Electricity at the aforesaid address through Proper Channel within **Two Months** from the date of publication of **Vacancy Circular in Employment News**.

(S.K.Khankriyal)
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